

**Board of Directors of Bharat Gold Mines Ltd.**

**889.SHRI RAMASHRAY PRASAD SINGH:** Will the Minister of STEEL AND MINES be pleased to state:

(a) the names of the members of the Board of Directors of Bharat Gold Mines Limited; and

(b) the number of members in the Board belonging to Scheduled Castes, Scheduled Tribes and minority classes?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The names of Directors on the Board of Bharat Gold Mines Limited are:

1. Shri. I.M. Aga, part-time Chairman.
2. Shri P.A.K. Shettigar, Managing Director
3. Shri S. Natarajan, Director (Technical).
4. Shri K.P. Gopalakrishnan, Director.
5. Shri P.R. Sinha, Director.
6. Shri T.R. Prasad, Director.
7. Shri M.S. Nagar, Director.
8. Shri B.S. Patil, Director.
9. Shri M. Ziauddin, Director.
10. Prof. N.S. Ramaswamy, Director.

(b) None of the Directors belong to Scheduled Castes/Scheduled Tribes. One Director belongs to a minority community.

**National Income and Expenditure**

**890.SHRI SATYANARAYAN JATIYA:** Will the Minister of FINANCE be pleased to state:

(a) the present position with regard to National income and expenditure;

(b) the internal debt burden on Government; and

(c) the percentage of national expenditure incurred on villages, poor people and farmers.

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) According to the latest Quick Estimates of national Accounts Statistics recently released by the Central Statistical Organisation, national income (Net National Product at factor cost) at current prices for 1988-89 was Rs. 306,822 crores. The Net National product at current market prices which broadly corresponds to net national expenditure was Rs. 349,084 crores in that year.

(b) The Gross interest burden on Centre's internal liabilities is estimated at Rs. 15,553 crores in 1989-90.

(c) The data on national expenditure incurred on villages, poor people and farmers is not available in the National Accounts.

[English]

**Modifications in Newsprint Allocation Policy**

**891. SHRI GANGA CHARAN LODHI:  
SHRI B. RAJARAVI VARMA:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to modify the existing policy in regard to allocation of newsprint to newspapers;

(b) if so, details thereof;

(c) whether small, medium and language newspapers would be given preference in allocation of newsprint; and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The existing Newsprint Allocation Policy is valid upto 31st March, 1990 and it is proposed to continue the same during the licensing year 1989-90.

(b) to (d). Does not arise.

#### **Amendment In Muslim Personal Law**

892. SHRI ANAND SINGH: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the National Level Fourth All India Progressive Muslims' Conference held at Madurai on February 13, 1990 called for a radical change in Muslim Personal Law, especially to provide for adequate protection for women in the matters of maintenance, divorce and remarriage; and

(b) if so, the Government's response to this demand?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir. However, no resolution or recommendation made in the said conference has been received by

the Government from the concerned Organisation.

(b) Does not arise.

#### **Development of Tourist spot In Punjab**

894. SHRI KAMAL CHAUDHRY: Will the Minister of TOURISM be pleased to state:

(a) whether there is any proposal to develop more tourist spots in Punjab; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). Yes, Sir. For strengthening of tourist infrastructure, the State Government have recently submitted some proposals to the Ministry for financial assistance, these would be considered during 1990-91 based on their merit, availability of funds and inter-se priorities.

#### **Setting up of Doordarshan Kendras In Punjab**

895. SHRI KAMAL CHAUDHRY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up more Doordarshan Kendras in Punjab; and

(b) if so, when and the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). It is envisaged to set up a high power (10 KW) TV transmitter at Fazilka (in replacement of the existing low power transmitter) and augment the power